

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Memorial Centre. Bombay, for the year 1990-91.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library See No. LT-1414/92]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Bombay, for the year 1990-91 along with Audited accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Tata Institute of Fundamental Research. Bombay, for the year 1990-91.
- (12) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-1415/92]
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences. Madras, for the year 1990-91 together with Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute of Mathematical Sciences. Madras, for the year 1990-91.
- (14) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above. [Placed in Library See No. LT-1416/92]
- (15) A copy of the Union Public Service commission (Exemption from Consultation) Amendment Regulations, 1991 (Hindi and English versions) published in Notification No. G.S.R. 666 in Gazette of India dated the 30th November, 1991 under article 320(57) of the Constitution. [Placed in Library. See No. LT-1417/92]
- (16) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-
- (i) The Indian Administrative Service (Appointment by Competitive Examination) Amendment Regulations, 1991 published in Notification No. G.S.R. 759(E) in Gazette of India dated the 28th December, 1991.
- (ii) The Indian Police service (Appointment by Competitive Examination) Amendment Regulations, 1991 published in Notification No. G.S.R. 760 (E) in Gazette of India dated the 28th December, 1991. [Placed in Library See No. LT-1418/92]
- (17) A copy of the Memorandum of Understanding 1991-92 between Nuclear Power Corporation of India Limited and the Department of Atomic Energy (Hindi and English versions) [Placed in Library. See No. LT-1419/92]

**Annual Report and Review of the central
Machine Tool Institute, Bangalore**

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (PROF. P.J.
KURIEN): Sir, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Machine Tool Institute, Bangalore for the

- year 1990-91 along with Audited Accounts.
- (ii) A Statement (Hindi and English versions) regarding Review by the Government on the working of the Central Machine Tool Institute, Bangalore, for the year 1990-91 [Placed in Library See No. LT-1420/92]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Process cum Product Development Centre, Meerut, for the year 1990-91 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Process Cum Product Development Centre, Meerut, for the year 1990-91 [Placed in Library See No. LT-1421/92]
- (3) A copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Designs and Trade Marks for the year 1990-91 under section 126 of the Trade and Merchandise Marks Act, 1958. [placed in Library .See No. LT-1422/92]
- (4) A copy of the Annual Report (Hindi and English versions) of the Controller-General of Patents Designs and Trade Marks for the year 1990-91 under section 155 of the Patents Act, 1970. [Placed in Library .See No. LT-1423/92]

Annual Report and Review of the Scooters India Limited.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THINGON): Sir, I beg to lay on the Table:-

- (1) A copy each of the following pa-

pers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) A statement regarding Review by the Government on the working of the Scooters India Limited for the year 1990-91.
- (ii) Annual Report of the Scooters India Limited for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the aapers mentioned at (1) above. [Placed in Library See No. LT-1424/92]

Employee State Insurance Corporation Regulations, 1992

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATEWAR): Sir, I beg to lay on the Table:-

- (1) A copy of the Employees' State Insurance Corporation (Staff and Conditions of Service) (Amendment Regulations, 1992, (Hindi and English versions) published in Notification No. Vig (1) 74 in Gazette of India dated the 18th January, 1992 under sub-section (4) of section 97 of the Employees' State Insurance Act, 1948. [Placed in Library. See no LT-1425/92]
- (2) A statement (Hindi and English versions) on Action taken or proposed to be taken on the Convention and Recommendation adopted by the 71st Session of International Labour Conference (June, 1985). [Placed in Library. See No LT-1426/92]

12.37 hrs.

At this stage, Shri Syed Shahabuddin came and stood on the floor near the Table.